

BUSINESS ADVISORY COMMITTEE

FORTY-SECOND REPORT

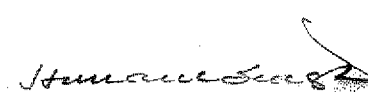
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 3rd December, 1965.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each :-

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| (1) The Delhi Administration Bill, 1965. (Reference to Joint Committee) | hours |
| (2) The Seeds Bill, 1964, as passed by Rajya Sabha. (Further consideration and Reference to Joint Committee) | 2 hours |
| (3) The Union Duties and Excise (Distribution) Amendment Bill, 1965. (Consideration and passing) | |
| (4) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1965. (Consideration and passing) | 3 hours |
| (5) The Estate Duty (Distribution) Amendment Bill, 1965. (Consideration and passing) | |
| (6) The Electricity (Supply) Amendment Bill, 1965. (Consideration and passing) | 4 hours |
| (7) The Indian Tariff (Amendment) Bill, 1965. (Consideration and passing) | 1 hour |
| (8) Discussion on the Resolution regarding Report of Railway Convention Committee. | 2 hours |
| (9) Discussion on the motion by Shri Hari Vishnu Kamath for modification of the Ministers' Residences (Amendment) Rules, 1965. | 1 hour |

NEW DELHI;
December 3, 1965
Agrahayana 12, 1887(Saka)


(HUKAM SINGH;
Chairman,
Business Advisory Committee.)